

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.201/00490/2020

Jabalpur, this Thursday, the 24th day of September, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Vishwas Nimgaonkar S/o Shri Gajanan Nimgaonkar
 Age: 46 years Occupation Unemployed,
 Address: 17/2, Bhavanipur Colony,
 Annapurna Road, Indore (MP)

-Applicant

(By Advocate – **Shri Kirti Patwardhan**)

V e r s u s

1. Union of India, through its Secretary,
 Ministry of Communication, Department of Posts,
 Dak Bhawan, New Delhi 110001
2. Chief Post Master General, M.P. Circle,
 Hoshangabad Road, Bhopal 462012 MP
3. Postmaster General, Indore Region,
 Indore 452001 MP
4. Director, Postal Services, Indore Region,
 Indore 452001 MP
5. Sr. Superintendent of Post Offices, Indore City
 Division Indore, 452007 MP

- Respondents

(By Advocate – **Shri S.P.Singh**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

Learned counsel for the applicant seeks to withdraw this
 Original Application.

2. The prayer is allowed.
3. The Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member

